

(O.A No.1355/2006

06.09.2016

Hon'ble Mr. Justice Dinesh Gupta, J.M.

Hon'ble Mr. O.P.S. Malik, AM

None for the applicant. Shri Niraj Singh proxy counsel for Shri N. P. Singh, learned counsel for the respondents is present.

On the earlier two occasions the counsel for the applicant was not present. Today also none present for the applicant. It appears that the applicant has lost interest in pursuing the case and O.A. is therefore, liable to be dismissed for non prosecution. O.A. is dismissed for want of prosecution.

  
A.M.

  
J.M.

*Shashi*